

Annexure-5

**Name of the Corporate Debtor: Eurotas Infrastructure Limited; Date of Commencement of Liquidation: September 12, 2023;
List of Stakeholders as on: September 12, 2023, updated upto November 23, 2023**

List of Operational Creditors (Government Dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Name of Claimant	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1.	GST	Deputy Commissioner of State Tax, NAS-BST-E-001 Nashik Division, Nashik	Oct 11, 2023	5,46,139	5,46,139	Unsecured	-	-	0.008%	-	-	-	-	-
2.	Labour	Nashik District Security Guard Board	Refer Note 1	4,29,349	4,29,349	Unsecured	-	-	0.006%	-	-	-	-	-

Note:

1. Nashik District Security Guard Board had filed their claim under the Corporate Insolvency Resolution Process ('CIRP') but did not file any claim under the Liquidation process. However, as per the provisions of the code, they have been made a part of the list of stakeholders under the liquidation process basis and limited to their admitted claim under the CIRP
2. The value of % share in total amount of claims admitted is provided as a function of all admitted claims across all categories.